

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942
WP(C) NO. 3844 OF 2020**

Petitioner:-

Betsie Gladson, W/o Gladson, aged 48 years,
Palaparambil House, Edapally,
V.P.Marakkur Road, Ernakulam 682 024

By Adv.Latheesh Sebastian

Respondents:

1. Additional District Magistrate,
Ernakulam-682030
2. The Chief Town Planner,
Thiruvananthapuram-695001
3. Secretary, Koovappady Grama Panchayat,
Koovappady P.O, Ernakulam District-683544

By
Government Pleader

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Learned Government Pleader wants to place on record a statement.

Post on 28.04.2020.

N. NAGARESH, JUDGE

aks/24.04.2020